

Annexure -7

Name of the corporate debtor: Samson and Sons Builders and Developers Private Limited; Date of commencement of CIRP: 3rd November 2021; List of creditors as on: 20th January 2023

List of Operational creditors (Government Dues)

Sl No.	Details of Claimant		Date of receipt	Total Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Govt											
1	The Deputy Commissioner	Central GST and Central Excise	12/9/2021	81,775,344	81775344								PROVISIONALLY ADMITTED,SUBJECT TO FURTHER SCRUTINY OF THE RECORDS FROM CORPORATE DEBTOR
2	Assistant Commissioner of Income tax	CIRCLE 1-(1) TVM	12/9/2021	52,801,920	52801920								PROVISIONALLY ADMITTED,SUBJECT TO FURTHER SCRUTINY OF THE RECORDS FROM CORPORATE DEBTOR
	TOTAL			134,577,264	134,577,264				0				